

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:301  
ANSWERED ON:20.11.2009  
BLOCK ASSESSMENT REPORTS OF INCOME TAX  
Bali Ram Dr.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Securities and Exchange Board of India (SEBI) has asked for Block Assessment Reports of Income Tax for the Ketan Parekh Shares Scam companies;
- (b) the details of the companies for whom the block assessment reports have been called from the Income Tax authorities; and
- (c) the findings thereof and action taken/ being taken thereon ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) : No, Sir.

(b) & (c) : Do not arise.